

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

2. I.A. 5056/2023
IN
C.P.(IB)-31(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **06.11.2023**

NAME OF THE PARTIES: Oriental Bank of Commerce
V/s.
Hotel Reeva Pvt. Ltd.

SECTION 7 OF IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

Adv. Bhupendra Dave, Counsel appearing for the Applicant is present
through virtual hearing.

I.A. 5056/2023

This is an application filed by the Applicant/Liquidator for taking on record
the 14th Progress Report of the Corporate Debtor.

The same is taken on record and accordingly, the I.A. is **allowed** and stands
disposed of.

Sd/ -

CHARANJEET SINGH GULATI
Member (Technical)

Sd/-

LAKSHMI GURUNG
Member (Judicial)

//NSW//